COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 225 OF 2016

Dated: 26th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s. Shree Cement Ltd. ... Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission

& Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Ritesh Khare

Mr. Akhilesh Gossain for R-1

Mr. Pradeep Misra

Mr. Manoj Kumar Sharma for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>17.01.2018.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/ss